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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI




ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others
UNDER SECTION : 397/398

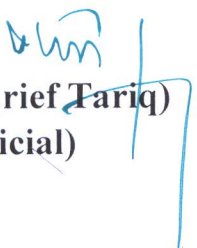
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PRIYADARSHINI N SHWETHA For T & Bhaskar	Counsel for Petitioner	
2.	R. SELVAKUMAR	Counsel for R1	
3.	P.R. RENGANATHA	Counsel for R2-R4	

ORDER

Counsels for both the parties present. Negotiations for arriving at a settlement are not yet reached the final stage. Both the counsels prayed for one last opportunity to complete the talks. At request time enlarged. Put up on **15.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)